

C.A.No. 3266 OF 2001
ITEM NO.101
(PART-HEARD)

Court No.10

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.3266 OF 2001@@
CCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCC

~

KENDRIYA VIDYALAYA SANGATHAN & ORS.

Appellant (s)

VERSUS

RAM RATTAN YADAV

Respondent (s)

(With Office Report)

Date : 04/02/2003 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) Mr. S. Rajappa, Adv.

For Respondent (s) Mr. Prakash Shrivastava, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.....R
.SP2

Mr. Prakash Shrivastava, counsel for the respondent
commenced arguments at 10.40 A.M. and concluded at 12.25
P.M.

Arguments concluded. Judgment reserved.

.SP1

(A.S. Bisht)
Court Master

(Shelly Sengupta)
Court Master

LIST OF BOOKS REFERRED TO IN CA 3266/2001

199 (2) SCC 247

1988 (Supple.) SCC 795

1996 (4) SCC 17

AIR 1960 (MP) 323